

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/TA/RA/CCP No. 876/90

Agri. Research Service Scientists Assosn.
APPLICANT(S) COUNSELVERSUS
Union of India
RESPONDENT(S) COUNSEL

Date	Office Report	Orders
		<p>11.5.1990.</p> <p>Present: Shri Mahesh Srivastava, Counsel for the applicant.</p> <p>On perusal of the relevant material it is seen that the impugned order is dated 27th March, 1990. No representation seems to have been made against the said order. We are, therefore, of the view that it is too premature for us to take up the matter, at this stage, as no remedy available under Section 20 of the Administrative Tribunals Act, 1985, has been exhausted. Accordingly, the application is dismissed, being not maintainable.</p> <p><i>I. K. Rasgotra</i> 11/5/90 (I. K. Rasgotra) Member (A)</p> <p><i>T. S. Oberoi</i> 11/5/90 (T. S. Oberoi) Member (J)</p>